

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20763 –JK (LD) of 2024

DATED:- 24 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government

Dated:- 24- 12 - 2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 20763 -JK(LD) of 2024 dated 24.12.2024

S No.	Case Type Titled of the case	OIC
1	CCP(S) no. 416/2024 in WPC No. 308/2022 titled Laldin Chichi & Ors V/s UT of J&K & Ors.	Er. Sushil Kumar, Chief Engineer North
2	JKPCC V/S Zubair Ahmad Rawa Maharajpora Bridge Bar.	Mr. Shshil Kumar, Chief Engineer, North Kashmir
3	WP(C) No. 2221/2021 titled Mohd Altaf Bhat and Ors. Vs Union Territory of Jammu and Kashmir and others.	Mr. Aftab Anwar, 9419267465, Executive Engineer, PWD (R&B) Division Nowshera.
4	WPC No. 97/2024 titled Toshi Devi Vs Union Territory of Jammu and Kashmir and others.	Er. Shahid Mustafa, 9149703310, Executive Engineer, PMGSY, Rajouri.
5	WP(C) No. 2105/2023 titled Ashfaq Ahmed Vs Union Territory of Jammu and Kashmir and others.	Mr. Imtiaz Ahmed Khan, Executive Engineer, PWD (R&B) Division, Poonch.
6	WPC No. 1731/2024 titled Kartar Chand Vs Union Territory of Jammu and Kashmir and others.	Er. Sh. Sarwar Mehmood, Executive Engineer, PWD (R&B), Division Udhampur.